

DISCLAIMER

This CD is a compilation of the statutory provisions governing elections to Parliament and the State Legislature. It contains the extracts from the Constitution of India, Acts of Parliament, Rules and Orders issued under the Constitution, Rules and Orders issued under the Representation of the People Act, 1950, the Representation of the People Act, 1951 and Acts of State Legislature (relating to Removal of Disqualifications). For authentic version Readers may refer to the publication of this Ministry entitled “Manual of Election Law”.